

Sinha, Shri Satyendra Narayan
Solanki, Shri Somchand
Yadav, Shri G. P.
Yadav, Shri Shiv Shanker Prasad

MR. SPEAKER: The result* of the division is:

Ayes: 197; Noes: 50

The motion was adopted.

SHRI YESHWANTRAO CHAVAN:
I introduce† of the Bill

17.49 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Gujarat Appropriation (No. 2) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1974, and transmitted

to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Essential Commodities (Amendment) Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 29th July, 1974."

ESSENTIAL COMMODITIES
(AMENDMENT) BILL
AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Essential Commodities (Amendment) Bill, 1974, as passed by Rajya Sabha.

17.50 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, August, 1, 1974/Sravana 10, 1896 (Saka).

*The following Members also recorded their votes.

AYES: Sarvashri Yamuna Prasad Mandal and Ram Dayal;
NOES: Sarvashri Surendra Mohanty, Madhu Limaya and Sarjoo Pandey;

†Introduced with the recommendation of the President.